## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 54/14	TP 65/16 (RA 1/16)	Hearing	397/398	C. Vallinarayan Vs C. Krishnaiah Chetty & Sons.P. Ltd. & 9 Ors.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1. JAMARRA SEQUEIRA 2. Pradeep Social	Respondent NOS. 1 and 10. Respondent NOS. 2-7	Kegnena Som
3- 10 Roshan Grob 9538526919	Petitioner	Ad .
4. Jagakumor N.D	Respondent No. 8	10 Skomon

Counsel for petitioner in RA No.01/16 is present. Counsel for R-3 in RA No.1/16 is present. Counsel for R-3 in RA NO.1/16 filed objections in RA No.01/16. Counsel for R-4 and 5 is present. Counsel for R-8 in main petition is present. Counsel for R-1 in RA No.1/16 is present. Counsel for petitioner in RA 1/16 requested time to submit arguments. Counsel for R-1 in RA 1/16 strongly opposed for adjournment.

Since the senior counsel is unable to attend, therefore, the matter is to be adjourned.

List it on 06.07.2017.

MEMBER (J)

MEMBER (T)